

S.No.27

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-04-2024 AT 10:30 AM**

CP(IB) No. 147/7/HDB/2023

AND

IA (IBC) 776/2024 in CP(IB) No. 147/7/HDB/2023

u/s. 7 of IBC, 2016

IN THE MATTER OF:

State Bank of India V

...Financial Creditor

AND

M/s. Vijay Textiles Limited

...Corporate Debtor

CORAM:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 776/2024

Learned Counsel Mr Maharshi Viswaraj, for applicant present physically
Learned Senior Counsel Mr Krishna Grandhi, for applicant present through Video
Conference.

Learned Counsel Mr GP Yash Vardhan for respondent present physically.

Heard. **For orders on 22.04.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)

